

**PATNA HIGH COURT, PATNA**

**NOTIFICATION**

The **15<sup>th</sup>** September, 2018.

No. **349** A : As per Resolution no. 7217 dated 05.07.2010 of the Finance Department, Government of Bihar in respect of pay revision of the Officers of Bihar Judicial Service and the State Government order dated 26.8.2011 issued by the General Administration Department of the State Government regarding admissibility of Selection Grade / Super time Scale of Pay in the category of District Judges, the following District and Sessions Judge ranked officers, who are already in Selection Grade Scale, are now granted Super Time Scale of pay of Rs. 70,290-76,450 with effect from the dates mentioned against their respective name, in column no.3.

<b>Sl. No.</b>	<b>Name of the officers with designation</b>	<b>Date of Promotion in Super Time Scale of Pay.</b>
<b>1</b>	<b>2</b>	<b>3</b>
<b>1</b>	Sri Rudra Prakash Mishra, District and Sessions Judge Nawadah.	<b>10.05.2018</b>
<b>2</b>	Sri Shailendra Singh, District and Sessions Judge Kaimur at Bhabhua	<b>01.05.2018</b>
<b>3</b>	Sri Arun Kumar Jha, Registrar (Appointment) Patna High Court, Patna.	<b>04.05.2018</b>
<b>4</b>	Sri Jitendra Kumar, Special Secretary-cum-Additional Legal Remembrancer, Law Department, Government of Bihar, Patna.	<b>01.05.2018</b>
<b>5</b>	Sri Balram Dubey, District and Sessions Judge, Aurangabad.	<b>04.05.2018</b>
<b>6</b>	Sri Alok Kumar Pandey, Registrar (Administration) Patna High Court, Patna.	<b>30.04.2018</b>

7	Sri Pradeep Kumar Malik, Registrar I.T.-cum-C.P.C., Patna High Court, Patna.	07.05.2018
8	Sri Shiv Gopal Mishra Chairman, Commercial Taxes Tribunal, Patna.	03.05.2018
9	Sri Madan Kishore Kaushik, District and Sessions Judge, Lakhisarai.	30.04.2018
10	Sri Sunil Dutt Mishra, Member Secretary, Bihar State Legal Services Authority, Patna.	30.04.2018
11	Sri Chandra Prakash Singh, District and Sessions Judge, Jehanabad.	01.07.2018

**By order of the High Court,**

Sd/- B.B. Pathak

**Registrar General**

**Memo No. 69561-69583/ Dated, Patna the 15<sup>th</sup> September, 2018**

Copy forwarded to the Principal Secretary to the Government of Bihar, General Administration Department, Patna / Secretary to the Government of Bihar, Law Department, Patna / Accountant General, Bihar, G. A. 7, Birchand Patel Marg, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna/ Registrar (Appointment), Patna High Court, Patna / Registrar I.T. cum C.P.C., Patna High Court, Patna / J.R. cum P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / Sri Rudra Prakash Mishra, District and Sessions Judge, Nawadah / Sri Shailendra Singh, District and Sessions Judge, Kaimur at Bhabhua/ Sri Arun Kumar Jha, Registrar (Appointment), Patna High Court, Patna / Sri Jitendra Kumar, Special secretary-cum- Additional legal Remembrancer, Law Department, Government of Bihar, Patna / Sri Balram Dubey, District and Sessions Judge, Aurangabad / Sri Alok Kumar Pandey, Registrar (Administration), Patna High Court, Patna / Sri Pradeep Kumar Malik, Registrar I.T. -cum- C.P.C., Patna High Court, Patna / Sri Shiv Gopal Mishra, Chairman, Commercial Taxes Tribunal, Patna / Sri Madan Kishore Kaushik, District and Sessions Judge, Lakhisarai / Sri Sunil Dutt

3.

Mishra, Member Secretary, Bihar State Legal Services Authority, Patna / Sri Chandra Prakash Singh, District and Sessions Judge, Jehanabad / The Director, Bihar Judicial Academy, Gaighat, Patna / The Member Secretary, Bihar State Legal Services Authority, Budh Marg, Patna / Section Officer, Judicial Officers Service Record Room, High Court, Patna / Section Officer, Monitoring Cell-II, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna for information and necessary action.

(The officers promoted are also directed to submit their option for pay fixation under rule FR -22 of the fundamental Rules within one month consequent upon their promotion otherwise their pay shall be fixed on the date of promotion as per Rules)

(-) **For Officers promoted only.**

**By order of the High Court,**

  
**Registrar General**